

SPECIAL BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/83(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SHREE & UTTARA MERCHANTS ASSOCIATION & ANR VS MESSRS EXHIBITORS SYNDICATE LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Let this petition be made IBC compliant.
3. Registry is directed to issue to the parties by speed post and e-mail and place tracking information on record. Reply affidavit, if any, be filed within two weeks.
4. Post this matter on **26/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**